

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4239

ANSWERED ON:18.05.2006

SPECIAL COMMISSIONS/ COMMITTEES ON RAIL ACCIDENTS

Bose Shri Subrata

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have set up special Commissions/Committees to find out the reasons/causes of rail accidents;
- (b) if so, the details of such Commissions/Committees set up by the Railways during the last three years;
- (c) the recommendations given by such Commissions/Committees and implementation status of their recommendations;
- (d) the Commissions/Committees which are yet to submit their reports; and
- (e) the time by which these Commissions/Committees are likely to submit their reports?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): Yes, Sir. During the last three years, only one High Level Committee was constituted on 04.09.2004, under the Chairmanship of Justice U C Banerjee, Retired Judge, Supreme Court of India, to inquire into the incident of fire in train No.9166 Sabarmati Express on 27.02.2002 at Godhra station under Western Railway.

(c): The Committee has submitted its final report on 3rd March, 2006 and the further action on the report of the Committee has been stayed by Hon'ble High Court of Gujarat.

(d) & (e): Do not arise.